

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1244
ANSWERED ON 09.02.2023

BENEFITS OF SCHEMES NOT REACHING TO MINORITIES

1244. SHRI GNANATHIRAVIAM S.:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether it is a fact that the benefits of various schemes of the Ministry are not reaching the minorities in full measure;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the steps being taken/proposed to be taken by the Government to streamline the system and to ensure that the benefits reach the minorities in full measure?

A N S W E R

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) No, Sir. The benefits of the welfare schemes meant for the minority communities are being availed of by the eligible beneficiaries. The Government has implemented various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society, through various schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development.

Ministry of Minority Affairs specifically implements various schemes across the country for socio-economic and educational empowerment of the six (6) centrally notified minority communities. In order to ensure that the benefits of the schemes implemented for minorities actually reach the intended beneficiaries, the scholarship amount/ stipend/ financial assistance under various schemes of this Ministry including skilling is released directly into the account of beneficiaries through Direct Benefit Transfer (DBT) mode. Further, the Scholarship schemes are being implemented through the National Scholarship Portal (NSP) which has features of sanity check, avoiding de-duplication, thereby resulting in elimination of middlemen, ghost beneficiaries etc. The Project Implementing Agencies (PIA) who implement the welfare schemes of this Ministry are also required to pay the stipend amount

directly into the account of the beneficiaries through Public Financial Management System (PFMS). Also, the Pradhan Mantri Jan Vikas Karyakram (PMJVK) has been revised from financial year 2022-23 for implementation in all districts of the country. A mobile app PMJVK Bhuvan has been developed for Geo-tagging of all the assets created under PMJVK and capturing the project specific attributes including photographs of different stages of construction/completion of projects for better implementation/ monitoring of the projects under PMJVK.
